

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, "GULESTAN" BUILDING NO.6  
PREScot ROAD; BOMBAY-1

O.A. 466/87

Shivaram M. Pillai  
Shunting Engine Driver 'B'  
B/2/4 Municipal Colony  
Park Site; Vikhroli  
Bombay 400079

..Applicant

v/s.

General Manager  
Central Railway  
Bombay V.T.  
Bombay-1

..Respondent

Coram: Hon. Ms. Usha Savara, Member (A)  
Hon. Mr. C.J. Roy, Member (J)

APPEARANCE:

None for the  
applicant

Mr. S C Dhawan  
Counsel  
for the respondents

ORAL JUDGMENT:

(PER: Ms. Usha Savara, Member(A))

DATED: 24-11-1992

None for the applicant.

Mr. S C Dhawan, learned counsel for  
the respondents.

Nobody has appeared for the applicant  
since 9.6.1988. It appears that the applicant  
is no longer interested in prosecuting the case.  
The case is dismissed for non-prosecution but  
without any order as to costs.

*( C J Roy )*  
( C J Roy )  
Member (J)

*b. Savara*  
( Usha Savara )  
Member (A)